

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 5371-JK (LD) of 2022

DATED:- 29 - 07 - 2022

Sanction is hereby accorded to the appointment of Officer of Social Welfare Department (Mission Directorate, ICDS) as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases including Contempt Petition, if any, indicated against each pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021..

By order of Government of Jammu and Kashmir.

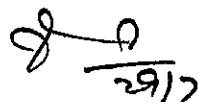
Sd/-
(Achal Sethi)
Secretary to Government

No:- LAW-OIC/153/2022

Dated:- 29 - 07 - 2022

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Secretary to Government, Social Welfare Department,
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Khursheed Ahmad Bhat)
Additional Secretary to Government)

Annexure to the Government Order No. 5371-JK(LD) of 2022 dated 29.07.2022

S.No	Case No.	Title of the case	OIC
1.	WP(C) 1587/2021	No. Gulam Rasool sheikh V/s UT of J&K & Ors.	Shri. D.S.Katoch(JKAS, Joint Director, ICPS, J&K
2.	WP(C) 1963/2021	No. Mohan lal and Ors Vs UT of J&K and Ors.	
3.	WP(C) 2030/2021	No. Ghulam Mohi-ud-Din & Ors V/s UT of J&K.	
4.	CCP(S) 548/2021 in WPC 2030/2021	Ghulam Mohi-ud-Din & Ors V/s Mr. Tariq Ali & Ors.	
5.	WPC No.2284/2021	Abdul Majeed Wani V/s UT of J&K & Ors.	
6.	SWP 2666/2018	No. Ubaid Mohi-u-Din V/s State and others	
7.	WPC 1007/2022	No. M/s Good will production & PR V/s UT of J&K & Ors.	
8.	W.P(C) 2487/2021	No. Parents of deaf and dumb students Welfare Forum V/s UT of J&K.	Manoj Kumar, JKAS, Under Secretary to the Government, Social Welfare Department
9.	PIL No. 5/2022	J&K People's Forum V/s UT of J&K	
10.	T.A No. 3853/2021	Zubuda Akhter V/s UT of J&K	
11.	O.A No. 580/2022	Suraya Jabeen V/s UT of J&K	

J.P.
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